GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:390 ANSWERED ON:14.03.2012 DEVELOPMENT OF COAL BLOCKS

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Will the Minister of COAL be pleased to state:

- (a) the details of the central coal projects being run in the country, State-wise and the mechanism to monitor the development of coal blocks in various States:
- (b) the number of such projects which have been completed as per scheduled;
- (c) the progress made in the development of captive coal blocks allocated to different entities, State-wise;
- (d) whether some of the public and private sector companies have not developed the coal blocks allocated to them according to the norms laid down by the Government;
- (e) if so, the details thereof, company-wise and State-wise;
- (f) whether the Government has initiated any action against the said companies or issued any show cause notice during the last three years and the current year; and
- (g) if so, the details thereof, company wise and State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) & (b): There is no central coal project in the country.
- (c) to (e): As on Dec.2011, a total 218 coal blocks have been allocated to various Private and Public companies, out of which 25 coal blocks have been deallocated (2 blocks reallocated after deallocation). Out of net 195 allocated coal blocks, 29 coal blocks have achieved all the major milestones and have started coal production. The details of these 29 coal blocks are as under:

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S1.No. State Name No. of Blocks completed

1 Arunachal Pradesh 1
2. Chhatisgarh 7
3. Jharkhand 4
4. Madhya Pradesh 2
5. Maharastra 9
6. Orissa 1
7 West Bengal 5
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83 coal blocks allocated to Public & Private Sector have not started coal production as per the stipulated normative date of production, the details of which are as under:

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S1.NO. State Location Pvt. Govt. Tariff Total Company PSUs based
1. Andra Pradesh 1 1
2. Chhatisgarh 7 4 11
3. Jharkhand 20 10 30
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- 4. Madhya Pradesh 3 2 3 8
- 5. Maharastra 8 8
- 6. Orissa 9 7 3 19
- 7. West Bengal 2 2 6

Total 83

(f) & (g): After the review meeting held in 20th & 21st July, 2010, show cause notices were issued by Ministry of Coal based on recommendations of the Review Committee to the allocattees of 84 coal blocks. Based on the clarifications submitted by the allocattees of these 84 coal blocks, 14 coal blocks (12 of public sector companies & 2 of private companies) were deallocated. The last review meeting to review the progress of the Captive Coal Blocks & it associated end use projects was held on 11th & 12th January, 2012. The committee has given its recommendations and it has been decided to issue show cause notices for de-allocation to allocatees of 58 coal blocks.